Annexure — 4 Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED; Date of commencement of CIRP: 30.03.2023; List of creditors as on:13.06.2023 In accordance with Section 25(2) (e), IBC,2016 Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

	-	SI. No.	
Total	Baljit Singh	Sl. No. Name of creditor	
	06.05.2023	Date of receipt	Detai
1,93,70,000.00	1,93,70,000.00	Amount claimed (₹)	Details of claim received
1,93,70,000.00 1,93,70,000.00	1,93,70.000.00 Unsecured	Amount of claim admitted (₹)	
1	Unsecured	Nature of claim	Details o
	1	Amount covered by guarantee	Details of claim admitted
1	Related	Whether related party?	
1	ı	% of voting share in CoC	
1	ı	Amount of any mutual contingent dues, that claim may be et-	
,		f any mutual t dues, that may beset-	1
1	1		
1	1	Amount of claim Amount of claim Remarks, if not admitted under verification any	
ť	1	Remarks, if any	

